

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 139/MP/2017**

- Subject : Petition under Section 79 of the Electricity Act, 2003 read with Regulation 54 and 55 of the CERC (Terms and Conditions of Tariff) Regulations 2014 seeking appropriate relief due to extreme practical difficulty faced by the petitioner in implementing Regulation 30(6) of the said Regulation and directions issued by the Commission in its order dated 25.1.2016 and for consequential directions.
- Date of hearing : 11.7.2017
- Coram : Shri Gireesh B. Pradhan, Chairperson  
Shri A.K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member
- Petitioner : Maithon Power Limited.
- Respondents : Tata Power Delhi Distribution Limited & Others.
- Parties present : Shri Venkatesh, Advocate, MPL  
Shri Pratyush Singh, Advocate, MPL

**Record of Proceedings**

Learned counsel for the petitioner submitted that the present petition has been filed for seeking appropriate relief due to practical difficulty faced by the petitioner in implementing Regulation 30 (6) of the 2014 Tariff Regulations and directions issued by the Commission in the order dated 25.1.2016 in Petition No. 283/GT/2014. Learned counsel further submitted that the present petition is similar to Petition No. 244/MP/2016 filed by NTPC and requested the Commission to list the present petition alongwith Petition No. 244/MP/2016.

2. After hearing the learned counsel for the petitioner, the Commission directed to issue notice to the respondents.

3. The Commission directed the petitioner to serve the copy of the petition on the respondents immediately, if not served already. The respondents were directed to file their replies, on affidavit, by 10.8.2017 with an advance copy to the petitioner, who may

file its rejoinder by 31.8.2017. The Commission directed that due date of filing replies and rejoinder should be strictly complied with. No extension shall be granted on that account.

4. The petition shall be listed for hearing on 18.9.2017.

**By order of the Commission**

**Sd/-  
(T. Rout)  
Chief (Legal)**